

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 6th DECEMBER, 2022, 10:30 A.M.

CP No. 114/CTB/2019, IA (Companies Act) No. 75/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Devesh Kumar Sinha -Vs- Enterprise System Solutions Pvt. Ltd. (ESSPL) & Ors.
Under Section	241-242

For Petitioner (s)

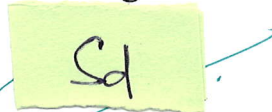
Mr. S. K. Acharya, Adv.
 Mr. Abhijeet Agarwal, Adv.
 Mr. Subham Agrawal, Adv.
 Ms. Jagruti Sahoo, Adv.
 Mr. Jaish Joshi, Adv.

For Respondent (s)

Mr. Satya Smruti Mohanty, Adv.
 Mr. Jeanie Mohanty, Adv.
 Mr. Anshuman Bal, Adv.
 Mr. Goutam Rai, Adv.
 Mr. Swayamjit Rout, Adv.

ORDER

Ld. Counsel Mr. S. K. Acharya appears on behalf of the applicant. Respondent is represented by Ld. Counsel Mr. S. S. Mohanty. Seeks two weeks' time to file reply affidavit. Time is granted for the same. Copy thereof shall be served on the counsel on record for the opposite party. List the matter for arguments on 10.01.2023.



Satya Ranjan Prasad
Member (Technical)



P. Mohan Raj
Member (Judicial)